

Ennore, and Tuticorin, and at the proposed thermal power stations in Mettur and Madurai areas. This proposal has not been found acceptable due to the heavy outgo of foreign exchange involved and resource constraints. The Government of Tamil Nadu have been appraised of the position. However, a task force has been set up to examine the feasibility of installation of combined cycle gas turbines for meeting the peaking power requirements of highly power deficit areas.

M/s Southern Petrochemical Industries Corporation Limited had invited offers for installation of a captive power plant of 18 MW capacity for their fertilizer complex at Tuticorin. On the basis of their evaluation of price and delivery schedule in comparison with BHEL, M/s SPIC sought permission of the Government for the import of turbo-generator sets. BHEL have now made a revised offer to SPIC. The matter is under consideration.

Assessment of Energy Generation During Sixth Plan

*55. SHRI MANOHAR LAL SAINI :
SHRI B.V. DESAI :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that an assessment has recently been made regarding energy generation during Sixth Five Year Plan;

(b) if so, the facts in this regard; and

(c) the percentage by which energy generation is likely to fall short of consumption in the country by the end of the Plan period ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (b) It has been assessed that energy generation during 1984-85 would be about 156 billion

units comprising thermal 100.5 billion units, hydro 52 billion units and nuclear 3.5 billion units.

(c) The power shortage at the end of the Sixth Plan is expected to be about 6 per cent.

Payment of Arrears of Salaries to Employees of Hindustan Samachar

*56. SHRI MADHAVRAO SCINDIA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether a Co-ordination Committee of Working Journalists Organisations had appealed to Government on January 26, 1984, to intervene and help to resolve the "tangle" in the Hindi news agency "Hindustan Samachar" and to ensure payment of arrears of salaries to its employees ;

(b) if so, the details of the matter ; and

(c) Government's reaction thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) No, Sir.

(b) Does not arise.

(c) Delhi Administration have reported that the Hindustan Samachar Karamchhari Union and the Management had approached them for sorting out their problems. They have since resolved their differences and entered into a comprehensive settlement on 12.1.1984. It has also been reported that the Hindustan Samachar Karamchhari Union have withdrawn their agitation.

Improvements in T.V. Centre at Srinagar

*57. SHRI ABDUL RASHID KABULI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :